## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. M	MOHD SHARIEF TARIQ, MEMBER-JUD	ICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/17/2016	
NAME OF THE PETITIONER(S)	: T.C. Alexander and 2 others	
NAME OF THE RESPONDENT(S)	: Rashtra Deepika Limited and 10 others	
UNDER SECTION	: 397/398	
S.No. Name (in Capital)	Represented by Signature	
J. M.K. PREETHA.? for KSP & W.	Counsel for <del>ESP &amp; to</del> . Applicants / Petitioners	MIRA
2. K. Manoj Menon P. Neeleskanlan	Coused for R1 in CP	Madakoutorf
3. B. Vasanthan	Coursel for R5 + R8 in CP	Moodak autain
4- Ranji.5	Counsel for RoineP	911.)
S. S. Chalcravothi Rep. by C. Prabhu.	Coursel for R2 & R2 in Cp. 4 R2 in CA-13)	C-Pros.
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TCP/17/16

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## <u>ORDER</u>

Counsel for Petitioner present. Counsel for R1, R5, R6 and R8 present. Counsel for R2 and R3 present. No representation on behalf of R4. Counsel for the Petitioner prayed for time to file amended petition. At request, time is enlarged. Put up on 12.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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